

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(IB) No.531/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11<sup>th</sup> December 2017, 10.30 A.M**

Name of the Company		Priyotosh Paul-Versus-KND Engineering & Technologies Ltd.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mr. Nilay Senapati, {  
Advocate  
Mrs. Swati Agarwal }

for the petitioner.

Signature.

11/12/2017.

Mrs. Taran Alok Advocate

For Respondent

11/12/2017

**ORDER**

Ld. Counsel for the operational creditor and corporate debtor are present.

Ld. Counsel for the corporate debtor has made a statement that he is making payment as demanded by the operational creditor. Ld. Counsel for the operational creditor has sought time for taking instructions from her client. Prayer is allowed.

List it on 08/01/2018 for admission.

Sd

(Jinan K.R.)  
Member (J)

Sd

(V.P.Singh)  
Member (J)